

Allocation of land to private sector medicinal herb producers

†165. SHRI MAHENDRA SINGH MAHRA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether States have allotted land to private sector medicinal herb producers;
- (b) if so, the names of such States and the quantum of land allotted by them;
- (c) whether land has been given on lease or States have sold land to these medicinal herb producers; and
- (d) if land has been given on lease, the lease duration thereof, in years?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) For production of medicinal herbs in the country, the National Medicinal Plants Board, Ministry of AYUSH, Government of India is presently implementing a Central Sector Scheme on “Conservation, Development and Sustainable Management of Medicinal Plants” and “Medicinal Plants” component of Centrally Sponsored Scheme of National AYUSH Mission (NAM).

However, as per operational guidelines of the schemes, there is no provision for allocation of land to private sector medicinal herb producers.

- (b) to (d) Do not arise.

Expenditure incurred on organizing International Day of Yoga

166. SHRI SANJAY SETH: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) be pleased to state:

- (a) whether third International Day of Yoga was celebrated in the country;
- (b) if so, details thereof along with main theme thereof;
- (c) the details of programmes organized and projects launched on this occasion;
- (d) the expenditure incurred for celebrating the event this year including expenses incurred on promotion, publicity, advertisement and awareness in India and worldwide;
- (e) the quantum of money spent by Government thereon;

† Original notice of the question was received in Hindi.